

(d) the number of regional rural banks out of these proposed to be opened in Hassan district in Karnataka?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The number of Regional Rural Banks sponsored by nationalised banks in Karnataka is 13.

(b) These banks are functioning in the districts of Bellary, Raichur, Dharwar, Belgaum, Mysore, Hassan, Gulbarga, Bidar, Chitradurga, Tumkur, Bangalore (Rural), Kolar, Bijapur, Chikmagalur, Kodagu, Shimoga, Dakshin Kannada and Mandya.

(c) There is no proposal at present to open any new Regional Rural Banks in Karnataka during 1990.

(d) Hassan district is already covered by Cauvery Grammeena Bank and there is no proposal to open another Regional Rural Bank in the district.

Export Processing Zone in Bangalore

9446. SHRI H.C. SRIKANTIAH: Will the Minister of COMMERCE be pleased to state:

(a) whether Government had taken a decision to set up Export Processing Zone at White Field, Bangalore to boost country's export earnings;

(b) if so, the reason for the delay in its setting up; and

(c) the steps proposed to be taken to set it up early to cater to expanding garment and silk export industries in and around Bangalore City?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) No, Sir.

(b) and (c). Do not arise.

Indo-US Joint Economic and Commercial Sub-Commission Talks

9447. SHRI L.K. ADVANI:
SHRI SHANKERSINH VAGHELA:
SHRI MADHAVRAO SCINDIA:
SHRIMATI BASAVA RAJESWARI:
SHRI S. KRISHNA KUMAR:
PROF. P.J. KURIEN:

Will the Minister of FINANCE be pleased to state:

(a) the nature of the talks held recently at the Indo-US joint economic and commercial sub-commission meeting;

(b) the subjects discussed and the outcome of the meeting; and

(c) the follow up action proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). The Indo-US Economic and Commercial Sub Commission has been established under the aegis of the Indo-US Joint Commission to discuss matters of mutual economic and commercial interest. The agenda of the meeting of the Sub Commission held in Washington on 2-3 April, 1990 included the following:

(i) Economic Overview—discussion on economic prospects in India, the US and globally.

(ii) Matters concerning bilateral trade in goods and services and bilateral investment.

(iii) Uruguay Round—Assessment by both sides of progress and key

issues in the negotiations.

In accordance with the usual practice, both sides had exchange of views on matters of mutual interest. No decision requiring follow up was taken at the meeting.

[Translation]

Cases Pending in Allahabad High Court

9448. SHRI HARISH RAWAT: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of cases pending in Allahabad High Court and Lucknow Division Bench of that High Court upto March, 1990;

(b) the average number of cases disposed of every year in that High Court; and

(c) the steps taken for speedy disposal of these cases?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) On 31.12.1989, 4,68,242 cases were pending in Allahabad High Court.

(b) An average number of 52770 cases were disposed of during 1986 to 1988.

(c) Besides increasing the Judges strength, various other steps like grouping of cases involving common question of law, constitution of special benches etc. have been taken to reduce overall pendency of cases in the High Court. A Committee of 3 Chief Justices of High Courts has been constituted by the Government in January, 1989 to study the problem of arrears in courts and to suggest remedial measures.

Raising Capacity of Microwave Radio Stations

9449. SHRI HARISH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to increase the capacity of some of the Microwave Radio Stations of 1 K.W. capacity;

(b) if so, the names of such radio stations; and

(c) whether the capacity of radio station at Almora is also likely to be increased?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). AIR has no Microwave Radio Station of 1 K.W. capacity. However, AIR has radio stations with 1 K.W. Medium Wave Transmitters. The approved Seventh Plan has schemes for increasing the capacity of 1 KW MW transmitters at Itanagar, Bhopal and Allahabad.

(c) No, Sir.

Setting up of a Project in Devalthal by B.R.L.

9450. SHRI HARISH RAWAT: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Bharat Refractories Limited had proposed to set up a project in Devalthal in Pithoragarh, Uttar Pradesh;

(b) if so, the hindrances faced so far in implementing the said proposal;

(c) whether Government propose to remove these hindrances and see that the project is set up there in any form; and

(d) if so, the details in regard thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRIDINESH GOSWAMI): (a) to (d). Bharat Refractories Limited had a proposal to set up a Rotary Kiln Complex at Pithoragarh (De-